

LISTED ON: 31.07.2015

Court No.:

Item No.

SECTION XI
IN THE SUPREME COURT OF INDIA
CIVIL APPELLATE JURISDICTION

PRAYER FOR INTERIM RELIEF

IN

CIVIL APPEAL NO. 6815 OF 2014

U.P. RAJKIYA NIRMAN NIGAM LTD.

...APPELLANTS

VERSUS

L.N. GUPTA

...RESPONDENTS

OFFICE REPORT

It is submitted that Prayer for interim relief was listed before the Hon'ble Court on 03.07.2015 when the Court was pleased to pass the following order:

“ Office Report dated 30.06.2015 indicates that the service of notice on the sole respondent is complete.

However, no one has entered appearance on behalf of the sole respondent. In the interests of justice, hearing is adjourned to 31.07.2015.

The prayer for interim relief shall be considered on that date. ”

It is further submitted that no one has entered appearance on behalf of the sole respondent till date.

The prayer for interim relief in the appeal above mentioned is listed before the Hon'ble Court with this office report.

Dated this the 29th day of July, 2015

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ASSISTANT REGISTRAR

Copy to:

Mr. Tushar Bakshi, Advocate

ASSISTANT REGISTRAR